

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1747
ANSWERED ON:28.11.2002
CONSTRUCTION OF ROAD OVER BRIDGES IN ANDHRA PRADESH
KINJARAPU YERRANNAIDU

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways are limiting their share of the Road Over Bridges to a width of two lanes only;
- (b) if so, the details thereof;
- (c) whether the Union Government have received any request from the Government of Andhra Pradesh in this regard; and
- (d) if so, the details thereof and the action taken/proposed to be taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA)

(a): Yes, Sir.

(b): Railways share the cost of construction of Road over/Under Bridges for 2 lanes only under extant rules. Cost of additional width is borne fully by sponsoring authority. Similarly, additional length required for additional lines is funded fully by the Railways. In addition, Railways also share 50% cost of ramp/subways if provided for light vehicular traffic.

(c) & (d): Yes Sir. Requests were received from the Chief Minister of Andhra Pradesh in 2000-01 that Ministry of Railways consider sharing cost of 4 lanes of Road over/under bridges. The request could not be agreed to as per the existing codal provisions. Since similar requests from other States have been received, the issue is under detailed examination.